

Final Allocation of Calcined Pet Coke for Aluminium Industry

Minutes of the meeting of the Final allocation of Calcined Pet Coke (CPC) (0.5 MT) for Aluminium Industry in pursuance to the Public Notice No. 81 dated 22.3.2019 and provisional allocation vide minutes of the meeting dated 22.4.2019.

In pursuance to the para 3 the minutes of the meeting dated 22.4.2019, it was noted that two representations have been received from the following applicants:

1. **Vedanta Limited:** There is no comment on the quantity allocated. However, the Committee noted that they have requested for a periodic review of the imports made and for a monitoring mechanism to check utilization of the allocated CPC to each Aluminum smelters, so that the unutilized quantity could be surrendered and thereafter be reallocated to other smelter. In this regard, the Committee noted that it had already provided for applicants to intimate the quantity of pet coke imported by them at the end of each quarter (refer to para 10 of the minutes of the meeting dated 22.4.2019).

It was decided that based on the actual import, half yearly review will be done.

2. **Bharat Aluminum Company Limited:** The request is for considering the quantity as mentioned in the CTO report i.e 595,000 MT (Aluminium Production Capacity) for which they have already made a representations to EPCA directly for making suitable correction. The Committee noted that the allocation is as per the guidelines of Hon'ble Supreme Court and based on the SPCB certificates submitted by the applicants. In the case of M/s BALCO the production capacity shown is 62500 MT whereas the quantity applied is 81,235 MT. Accordingly, the Committee has made a proportionate allocation of 44960.794MT out of the total 5 lakh MT.

Since SPCB certificate has been adopted as the criteria for the sake of uniformity and equity, the committee did not find any ground for change in the quantity allocated.

3. With the above observations, since there is no change in quantity of allocation, the Committee decided to treat the provisional allocation for Aluminum Industry vide its minutes of the meeting dated 22.4.2019 as final(**Annexure-I**).

Allocation of Calcined Pet Coke

Annexure I

1	2	3	4	5	6	7
S.no.	Name of the Firm	Date of receipt of application	Quantity applied	Production Capacity as per SP/CB Certificate submitted per annum	Total Proportionate allocation	In MTs
1.	M/s National Aluminium Company Ltd.	30.3.2019	60,000	60000		43162.362
2.	M/s Vedanta Ltd.	26.3.2019	4,00,000	3,74,000		269045.392
3.	M/s Bharat Aluminium Company Ltd.	28.3.2019	81,235	62500		44960.794
4.	M/s Hindalco Industries Ltd.	29.3.2019	1,20,000 (Odisha)	116550 (Odisha)		142831.450
			60,000 (M.P.)	60,000 (M.P.)		
			20,000 (U.P.)	22,000 (U.P.)		
			2,00,000 (3 units)			
			741235	695050		499999.998

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